

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/3631/2020**

This the 12th day of July 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Darshan Kumar, Age 52 years, S/o Sh. Sadhu, R/o Dudu, Tehsil Latti District Udhampur and 4 ors.

.....Applicants

(Advocate:- Mr. Mohinder Kumar-Not Present)

**Versus**

1. Union Territory of J&K through Commissioner/Secretary Home Department, Civil Sectt., Srinagar and 4 ors..

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G. for Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

TA No. 61/3631/2020 arises out of WP (C) No. 4543/2019 claiming the relief for the post of Village Defence Committee Special Police Officer (V.D.C S.P.O.). It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Arun...*